

SPECIAL BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/682(KB)2017
IA(COMPANIES.ACT)/112(KB)2023,
IA(COMPANIES.ACT)/62(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	SUBRATA GHOSH VS MITRA GHOSH PUBLISHERS PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Sharmistha Ghosh, Adv.] For the Respondents
Mr. Rahul Auddy, Adv.]
Mr. Amit Ghosh, Adv.]

ORDER

1. Learned Counsel for the Respondents present.
2. **IA(COMPANIES.ACT)/112(KB)2023**
 - a. Let the pleadings be completed in the meantime.
 - b. Respondents are directed to file reply affidavit within a period of two week and rejoinder to be filed within a period of one week, if not already done.
 - c. List this matter for consideration on **02.05.2024 at 3:30 P.M.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)